NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **25.03.2019**

NAME OF THE PARTIES: First Virasat Realcon Pvt. Ltd.
v/s.
DDPL Global Infrastructure Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 59 OF THE COMPANIES ACT, 2013.

ORDER

54. C.P. 127/MB/2019

At the request of the Petitioner, list this matter on 29.04.2019.

SD/-

V. NALLASENAPATHY
Member (Technical)

SD/-

BHASKARA PANTULA MOHAN
Member (Judicial)

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